

C. A. T. Bench, JAIPUR

Date of Order

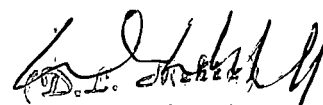
M-P-Mo 600/93 orders

25/11/93

M.P.-Mothur - Counsel for Petitioner.

Application is accepted. Permission is granted to file the rejoinder, rejoinder shall be accepted only if it is filed within 3 weeks. In case it is not filed within 3 weeks the rejoinder shall not be entertained. M-P stands disposed of accordingly.


(P.P. Sharma)
Adm. Member


D.L. Sharma
Vice-Chairman

Copy sent to Mr.
app. and to Mr. C.A.
C.A. and 3524/20925
at 15-12-93

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